

O.A.No. 412 of 2011  
Cuttack, this the 30<sup>th</sup> day of June, 2011

## ORDER


C O R A M

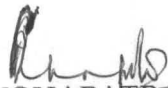
THE HON'BLE MR. C.R. MOHAPATRA, MEMBER (ADMN.)  
AND  
THE HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)

No material has been filed by the Applicant that ~~has~~ she made any effort by making representation before the Respondents for redressal of her grievance as raised in this OA although it is mandatory on the part of an applicant to avail of such opportunity prior to approaching this Tribunal. On being questioned, Learned Counsel for the Applicant seeks leave of this Tribunal to make representation within a period of fifteen days with further prayer to direct the concerned Respondent/authority to whom such representation she would make to consider her representation within a specified period. Mr.Ojha, Learned Standing Counsel appearing on notice for the Respondents did not raise any objection to such prayer of the Applicant. In view of the above, without expressing any opinion on the merit of the matter so also on the MA No. 505 of 2011 filed by the Applicant seeking

condonation of delay, this OA is disposed of at this admission stage with liberty to the Applicant to make representation to the appropriate authority within a period of 15 days ventilating her grievance, if any with further direction that in the event of receipt of such representation the authority concerned should consider and dispose of the said representation within a period of sixty days and communicate the result thereof to the Applicant. With the disposal of the OA, MA No.505 of 2011 also stands disposed of.

2. A copy of this order along with copy of the OA be sent to the Respondent No.2.

  
(A.K.PATNAIK)  
Member (Judl.)

  
(C.R.MOHAPATRA)  
Member(Admn.)

Order Dt. - 22-07-2011

Coram :-

Hon'ble Mr. C. R. Mohapatra, Administrative Member

&

Hon'ble Mr. A. K. Patnaik, Judicial Member

Mr. A. Kanungo, Id. Counsel  
for the applicant 23 on accommodation.  
Call on 03-08-2011 for consideration  
of MA 588/11. Mr S.K. Ojha, Id. std. Counsel  
for Resp. Respts 23 present.  
Judl. Member Admn. Member